— NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 07/2016 in CP 10/15	TP 94/16	For hearing	111	K. Ravinder Reddy Vs Alliance Business School & 2 Others.

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

1. SNEHA MADINUR 8861324242 FOR CONVERSE LAW

PETITONER

Colo Moderal

a. PRASAMA KUMAB.

9448848103.

Impleding Applicant

Respondent

ORDER

Counsel for Petitioner is present. None appeared for Respondent Company. Counsel for Applicant in C.A 7/16 is present. Counsel is directed to serve copy of the Application on the Counsel for Petitioner in C.A 7/16 and for filing objections. List it on 18/01/2018.

Member (T)

Member (J)